

(a) whether the Nehru Memorial Museum and Library is a registered body under the Societies Registration Act;

(b) the names of the office bearers of the Society; and

(c) what are the names of the papers kept in the Library and who have access to these papers?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN):

(a) Yes, Sir.

(b) President . . . Smt. Indira Gandhi.
Vice-President . . . Dr. Karan Singh.
Chairman of the
Executive Council . . . Miss Padmaja Naidu,
and
Director . . . Shri B. R. Nanda

(c) The papers kept in the Library comprise institutional records such as records of the All India Congress Committee, Mahajana Sabha of Madras, the British Indian Association of Awadh, the Indian States' Peoples Conference, All India Hindu Mahasabha, Home Rule League, etc. and also personal papers and correspondence of the Nehrus, Vithal Bhai Patel, Bhulabhai Desai, Asaf Ali, Homi Mody, V. D. Savarkar, Syed Mahmud, B. C. Roy, Sri Prakasa and several others.

Usually permission to consult open records is not denied to *bona fide* research scholars.

REORIENTATION OF RESEARCH PROGRAMMES BY UNIVERSITIES

53. SHRI SURAJ PRASAD :
SHRI M. V. BHADRAM :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that some Universities had decided to reorient their research programmes to meet the requirements of the national emergency;

(b) if so, the details thereof; and

(c) whether defence research also forms part of this reorganisation?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN):

to (c) The information is being collected from Universities and will be laid on the Table of Sabha in due course.

ENLISTMENT OF CONTRACTORS IN CENTRAL P. W. D.

54. SHRI SASANKASEKHAR SANYAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of registered contractors enlisted with C. P. W. D. for undertaking jobs in and around Delhi/New Delhi; and

(b) how many of them belong to (i) West Bengal, (ii) Orissa, (iii) Tripura, (iv) Assam, (v) Meghalaya, (vi) other contiguous and neighbouring North Eastern Territories?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) There are 3559 contractors registered with the C. P. W. D. for execution of works in the Western Zone, which consists of Punjab, Himachal Pradesh, U. P., Delhi, Rajasthan, Jammu and Kashmir and Haryana.

(b) 3559 contractors mentioned at (a) above consist of 3450 contractors registered in the Western Zone, and 109 other contractors registered in other Zones, who are eligible to tender for C. P. W. D. works on an all-India basis. The application forms for enlistment of C. P. W. D. contractors do not call for information regarding the State to which each applicant belongs. Based on information on the postal address and place of business given by them, 46 addresses are located in West Bengal, one each in Orissa and Assam and 4 in other contiguous States. None of the addresses is located in Tripura and Meghalaya.

INLAND WATERWAYS IN KERALA STATE

55. SHRI S. KUMARAN :
SHRI BALACHANDRA MENON :

Will the Minister of PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT be pleased to refer to the reply to Starred Question No. 337 given in the Rajya Sabha on the 3rd August, 1971 and state the decision taken by the Central Government on the proposals submitted by the Government of Kerala for the development of the inland waterways in that State?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : Based on the recommendations of the Bhagavati Committee on Inland Water Transport, the Government of Kerala had submitted detailed project reports on the following three schemes for implementation during the Fourth Five

year Plan period as Centrally sponsored schemes :

	(Rs. in lakhs)
(i) Provision of inland water transport facilities for the Industrial Complex in the Cochin region including widening and deepening of the Champakara canal.	167.00
(ii) Provision of inland water transport facilities in the Quilon region and improvement of Chavara-Neendakara waterway for transport of mineral sand from the mining areas to the Neendakara Port.	41.50
(iii) Acquisition of passenger and cargo boats.	30.00

Phase I (costing Rs. 112.50 lakhs) of the first scheme and the second scheme in full have been sanctioned by the Government of India. The third scheme is under consideration.

CONSTRUCTION OF A HALL IN MEMORY OF MAHATMA GANDHI

56. SHRI A. D. MANI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that the Dakshin Bharat Hindi Prachar Sabha has asked for financial help for constructing a hall in memory of Mahatma Gandhi, its founder president;

(b) whether the Tamil Nadu Government has extended any financial help to this institution ; and

(c) whether it is also a fact that some of the teachers in the institution have been threatened with dire consequences if they continued to work in the institution ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) :

(a) The Dakshin Bharat Hindi Prachar Sabha has not asked for any financial help from Government.

(b) No, Sir.

(c) The Dakshin Bharat Hindi Prachar Sabha have stated that such is not the case.

CENTRAL LOAN FOR SECOND HOOGHLY BRIDGE

57. SHRI PRANAB KUMAR MUKHERJEE : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Government of West Bengal has requested the Union Government to grant an additional loan of Rs. 12 crores for the construction of Second Hooghly Bridge; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b) No formal request has come from the Government of West Bengal for the grant of an additional loan of Rs. 12 crores for the construction of the Second Hooghly Bridge. However, sometime back the State Chief Secretary indicated in a demi-official letter that the cost of the project would go up to Rs. 28 crores as against the national allocation of Rs. 16 crores for this bridge and wanted a decision about the provision of funds. The State Chief Secretary was informed that in the absence of any estimates or details it was not possible to give any opinion on the revised cost. The State Government have made no further reference in the matter as yet

COOPERATIVE FARMING

58. SHRI SURAJ PRASAD : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of States that have introduced Cooperative Farming ; and

(b) whether Government are considering to recommend to the State Governments to encourage cooperative farming on big scales ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) Cooperative Farming Societies have been organised in most of the States. A statement indicating the number of societies in each State as on 30th June 1970, is placed on the Table of the House.

(b) In accordance with the recommendations of the Annual Conference of the State Ministers of Cooperation held in October, 1970, and November, 1971, the Central Government suggested to the State Governments to promote the cooperative farming programme, on a selective and planned basis, on lands rendered surplus through implementation of land reform measures, in those areas where conditions and circumstances necessary for its success are favourable.